

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.319
CP-216(ND)/2022

IN THE MATTER OF:

M/s. Vibha P Prasad AND FSC Trade LLP APPLICANT/PETITIONER

SECTION

U/s 42 LLP Act 2008

Order delivered on 11.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Mr. Amar Kumar, Advocate
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **17.02.2023.**

-SD-
(Court Officer)